NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 78/17 in CP No.13/ 2017	-	For hearing on IA	241(1)	Mr. I.G. Kashinath & Others Vs. Ramgad Minerals & Mines Pvt. Ltd & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	yadunandan,s 9844878889	Petition of	Yady.s
			S.S. Duble
√ ·	Shubbarg Setler 9498027778	Adjust in	2 2 1 -
	(4400-	CApplication 78 (2017) ORDER	
		$\frac{98(2017)}{\text{ORDER}}$	

Counsel for Petitioner is present. Counsel for Respondent is also present. IA 78/17 is listed today. The Counsel for Petitioner in IA 78/17 reported ready but other side is not ready. List it on 19.01.2018.

Member (T)

Member (J)